

- (viii) Assistance to Working Women's Hostels to reduce financial burden in the case of deserving resident by meeting part of the running cost.
- (ix) Assistance to Family Counselling Centres to provide preventive and rehabilitative services to women and children who are victims of atrocities and exploitation and also to provide counselling services to those having marital mal-adjustments.
- (b)
- (i) The Central Social Welfare Board is constituted in accordance with the provisions of Articles of Association as detailed in reply to part (a) of the question
- (ii) The State/Union Territories Social Welfare Advisory Boards are notified by the concerned State Governments/Union Territory Administrations. Non-official members are selected from amongst eminent social workers are selected from amongst eminent social workers preferably women. 50% of the members are nominated by the State Government/Union Territory Administration and the remaining 50% are chosen by the Central Social Welfare Board. The Chairman of the State/Union Territory Board is a women social worker selected by the State Government in consultation with the Chairman of the Central Social Welfare Board. The State Board members include 4 professionals drawn from social/home science/medicine/law/economics. As far as possible members are selected from different districts in the State.

Relaxtion in Income for Providing free Education to Students of SC/ST in Sainik Schools

5985. SHRI RATI LAL KALIDAS VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to relax the condition of income for providing free education to the students belonging to Scheduled Castes and Scheduled Tribes receiving education in Sainik Schools; and

(b) if so, the details thereof and the time by which this relaxation is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMMANNA): (a) No, Sir.

(b) Does not arise.

Investigation of Cases by CBI During 1989

5986. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state:

(a) the number of cases investigated by Central Bureau of Investigation during the year 1989; and

(b) the number of cases in which Central Bureau of Investigation has filed charge sheets during 1989?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 2298 cases.

(b) 342 cases.

Expenditure Incurred by Western Cultural Centre, Udaipur (Rajasthan)

5987. SHRI GULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the details of the functions organised by the West Zone Cultural Centre Udaipur and the expenditure incurred thereon during the last three years:

(b) the details of the items purchased by this centre for Apna Utsav organised in Delhi and whether the items purchased by them are still with the centre:

(c) whether the plan of the 'Shilpgram' built up under this Centre had the approval of the Steering Committee of the Centre; and

(d) whether the 'Shilpgram' has any utility?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

Timber Processing Complex at Calicut

5928. SHRI K. MURALEEDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to examine the possibility of establishing a timber processing complex at Calicut; and

(b) whether the Government give priority to this and explore the possibilities in this field?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Kerala Government has informed

that there is no proposal to start Timber processing complex at Calicut since there is not enough quantity of raw material available.

[*Translation*]

Equal Rank Equal Pension

5989. SHRI HARISH RAWAT:
SHRI KAMAL NATH:

Will the PRIME MINISTER be pleased to state.

(a) whether Government have received representations from the retired Central Government employees demanding that pension be paid to the retired personnel on the basis of 'equal rank equal pension'; and

(b) if so, the details therefore and the action taken thereon?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes Sir.

(b) The demand of the retired Central Government employees, which include ex-servicemen, is to pay pension to the past retirees at the same rates as admissible to the present day employees on their retirement from equivalent ranks/grades. The Government have appointed a Committee to examine the demand of the ex-Servicemen in all its aspects, including its implications.

[*English*]

Protection Belur and Halebid Temples

5991. SHRI H.C. SRIKANTAIHAH: Will the PRIME MINISTER be pleased to state:

(a) whether Belur and Halebid temples have no protection from sun and rains; and

(b) the steps taken or contemplated to